

# POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF INDSOYA LIMITED

(CIN: L67120MH1980PLC023332)

("INDSOYA" /TARGET COMPANY"/"TC")

Registered Office: 1111 A, Raheja Chambers, 213, Backbay Reclamation Scheme, Nariman Point, Mumbai, Maharashtra, 400021; Phone No. +91-22-22852796-97-99; Email: info@indsoya.com; Website: www.indsoya.com

Open offer for acquisition of 1,04,000 Equity Shares of Rs. 5/- each representing 26.00% of the total equity and voting share capital of the Target Company by Mrs. Lovely Ghanshyam Mutreja (Acquirer-1), Mr. Kirit Ghanshyam Mutreja (Acquirer-2) and Ms. Lalita Ghanshyam Mutreja (Acquirer-3) (hereinafter referred to as "the Acquirers").

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulation, 2011**").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Business Standard - English Daily (all editions); Business Standard - Hindi Daily (all editions) and Navshakti - Marathi Daily (Mumbai edition) on 25<sup>th</sup> March, 2022.

1. Name of the Target Company : Indsoya Limited
2. Name of the Acquirers : Mrs. Lovely Ghanshyam Mutreja, Mr. Kirit Ghanshyam Mutreja and Ms. Lalita Ghanshyam Mutreja
3. Name of the Manager to the offer : Navigant Corporate Advisors Limited
4. Name of the Register to the offer : Link Intime India Private Limited
5. Offer details
  - a) Date of Opening of the Offer : Tuesday, 17.05.2022
  - b) Date of the Closing of the offer : Monday, 30.05.2022
6. Date of Payment of Consideration : 03.06.2022
7. Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 28/- per Equity Share		Rs. 28/- per Equity Share	
7.2.	Aggregate number of Shares tendered	1,04,000		8,100	
7.3.	Aggregate number of Shares accepted	1,04,000		8,100	
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 29,12,000		Rs. 2,26,800	
7.5.	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No.& %)	Nil (Nil)		Nil (Nil)	
7.6.	Shares Acquired by way of Share Purchase Agreement (SPA) <ul style="list-style-type: none"> <li>● Number</li> <li>● % Fully Diluted Equity Share Capital</li> </ul>	2,29,640 (57.41%)		2,29,640 (57.41%)	
7.7.	Shares Acquired by way of Open offer <ul style="list-style-type: none"> <li>● Number</li> <li>● % Fully Diluted Equity Share Capital</li> </ul>	1,04,000 (26.00%)		8,100 (2.02%)	
7.8.	Shares Acquired after detailed Public Statement <ul style="list-style-type: none"> <li>● Number of Shares acquired</li> <li>● Price of the shares acquired</li> <li>● % of the shares acquired</li> </ul>	Not Applicable		Not Applicable	
7.9.	Post offer Shareholding of Acquirers <ul style="list-style-type: none"> <li>● Number</li> <li>● % Fully Diluted Equity Share Capital</li> </ul>	3,33,640 (83.41%)		2,37,740 (59.43%)	
7.10.	Pre and Post Offer Shareholding of Public Shareholders <ul style="list-style-type: none"> <li>● Number</li> <li>● % Fully Diluted Equity Share Capital</li> </ul>	Pre Offer 1,31,220 (32.81%)	Post Offer 27,220 (6.81%)	Pre Offer 1,31,220 (32.81%)	Post offer 1,23,120 (30.78%)

8. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and Target Company.
10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 02.05.2022.

**ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS  
MRS. LOVELY GHANSHYAM MUTREJA, MR. KIRIT GHANSHYAM MUTREJA  
AND MS. LALITA GHANSHYAM MUTREJA**



**NAVIGANT CORPORATE ADVISORS LIMITED**

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SEBI Registration No: INM000012243 Contact person: Mr. Sarthak Vijlani

Place: Mumbai  
Date: June 04, 2022